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WP-33870-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 30th OF OCTOBER, 2025

WRIT PETITION No. 33870 of 2025

SMT. PARWATI KARTIKEY(NAGVANSHI)

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri R.P. Dubey, learned counsel for the petitioner.

*Ms. Janhavi Pandit, learned Additional Advocate General for the
respondent/State.*

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioner seeks leave to withdraw this petition
reserving the right of the petitioner to file a representation.

In view of the above, the petition is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

P/-